

THE HIGH COURT OF KERALA

A1 – 63036 / 2019

**KOCHI : 682 031
DATE : 04.09.2019**

NOTIFICATION

Sub:- High Court Establishment – Onam Holidays, 2019 – duty arrangements – modification- reg.

Ref:- High Court Notification of even number dated 03.09.2019

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In partial modification of the notification cited, all Officers and members of staff on the judicial side of the High Court shall be present for duty on **16.09.2019** also, without fail.

(By Order)


K. Haripal
Registrar General

To

The Registrar (Judicial), High Court.
The Vacation Officer for the Judicial Side, High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Registrars and the Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court.
The Private Secretaries to the Judges, High Court.
The Security Officer, High Court.
The Superintendent (Vehicles), High Court.
The Section Heads on the Judicial side, High Court.

} They will bring the contents of this Notification to the notice of those working under them

The Vigilance Cell, High Court.
The Confidential Assistants to the Registrars and the Addl. Registrar
(General Administration), High Court.

The Civil Sergeants, High Court.
The Notice Board, High Court.
The Admn. Records Section, High Court (2 copies).
The file/Stock file.